IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 112
(IB)-61/ND/2021

IN THE MATTER OF:

JSB Consultants ... Applicant

Vs.

Al Tabarak Frozen Foods Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 09.04.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

Proxy-counsel for the applicant states that in compliance of the order dated 17.02.2021, additional documents are filed which have come on record. He seeks adjournment stating that arguing counsel is in personal difficulty.

List on 26.04.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH